

Central Administrative Tribunal  
Principal Bench

O.A. No. 460 of 1999

New Delhi, dated this the 2nd November, 1999

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Hon'ble Mr. S.R. Adige, Vice Chairman (A)

Shri Suresh Pandit,  
S/o Shri Yogeshwar Pandit,  
R/o 249, Krishi Kunj,  
I.A.R.I., Pusa,  
New Delhi-110012.

... Applicant

(By Advocate: Shri Chittaranjan Hati)

Versus

1. I.C.A.R. through  
Director General, Krishi Bhawan,  
New Delhi.
2. I.A.R.I. through  
Director, Pusa,  
New Delhi-110012.

.. Respondents

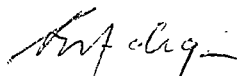
(By Advocate: Ms. Geetanjali Goel)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard both sides.

2. Ms. Geel has no serious objection to applicant being placed in the bottom of the seniority list pursuant to the advertisement dated 14.9.99 issued by respondents.
3. Respondents may thereafter consider applicant's case for engagement as a casual labourer strictly according to his turn in the aforesaid seniority list.
4. The O.A. stands disposed of accordingly. No costs.

  
(S.R. Adige)  
Vice Chairman (A)

/GK/